

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 89/17 in CP No.51/BB/2017 ✓	-	Hearing	BIFR Ref. Petition U/s 434(1) (d)	Karnataka State Financial Corporation Vs Bagalkot Cement & Industries Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

7, Dr. T. Somashekhar
94811 35419.

Petitioner

T. Somashekhar

ORDER

Counsel for petitioner is present. He requested time for one month. List it on
10.10.2017.


MEMBER(J)


MEMBER(T)